family planning work have denied the receipt of such money; and

(b) if so, what are the details in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Only Delhi Administration has reported one case of this nature. Other States/Union Territories whose replies have so far been received by Government of India have given NIL reports.

(b) In case of Delhi Administration, Shri Jagmohan former Vice-Chairman, D.D.A. has denied having personally received any motivation money.

Protection of Certain Buildings in Fatehpur Sikri

*73. SHRI 'YOGENDRA MAK-WANA: SHRI KHURSHED ALAM KHAN: SHRI IBRAHIM KALANIYA: SHRI BHISHMA NARAIN SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that a number of buildings in Fatehpur Sikri, particularly the Buland Darwaza and the great mosque complex, are in a poor state of maintenance;

(b) whether it is also a fact that the stone in-lay work in the great mosque has decayed considerably; and

(c) if so, what steps Government propose to take to check further decay and to restore the in-lay work to its original condition?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE

(DR. PRATAP CHANDRA CHUN-DER): (a) No, Sir.

(b) and (c) Some stone in-lay pieces are missing. The work of restoring these missing pieces in the in-lay work of the great mosque is in progress.

Sale of Janata Flats in Prasad Nagar, Delhi

*74. SHRI S. KUMARAN: SHRI YOGENDRA SHARMA: SHRI BHOLA PRASAD;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) whether Government's attention has been drawn to the alleged sale by the Delhi Development Authority of Janata flats as low income group flats in Prasad Nagar in West Delhi at almost three times of the original price of the flats to the allottees;

(b) whether it is a fact that the residents of these flats have complained about the lack of amenities; and other problems faced by them; and

(c) if so, what are the details there of and what action Government pro pose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Some representations have been received alleging sale of Janata flats as low income group flats by Delhi Development Authority.

(b) Yes, Sir.

(c) The nature of complaints and action taken/proposed to be taken is furnished in the statement placed on the Table of the House.